

LID No. 407/19  
Ramji vs. M/s Relaxo Footwears Ltd.

19.06.2020

Present: None for the parties.

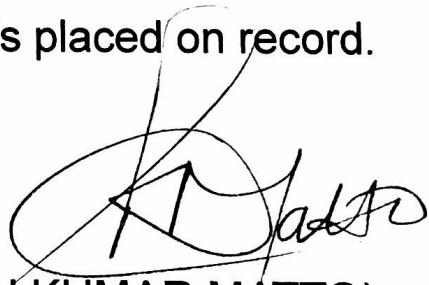
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The hard copy of this order is placed on record.



(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
19.06.2020

LID No. 408/19  
Ganga Sagar Yadav vs. M/s Relaxo Footwears Ltd.

19.06.2020

Present: None for the parties.

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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
19.06.2020

LID No. 409/19

Mukesh Kumar vs. M/s Relaxo Footwears Ltd.

19.06.2020

Present: None for the parties.

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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
19.06.2020

LID No. 410/19

Ram Naresh vs. M/s Relaxo Footwears Ltd.

19.06.2020

Present: None for the parties.

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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
19.06.2020

LID No. 411/19

Sunil Gupta vs. M/s Relaxo Footwears Ltd.

19.06.2020

Present: None for the parties.

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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
19.06.2020

LID No. 412/19

Jitendra Manjhi vs. M/s Relaxo Footwears Ltd.

19.06.2020

Present: None for the parties.

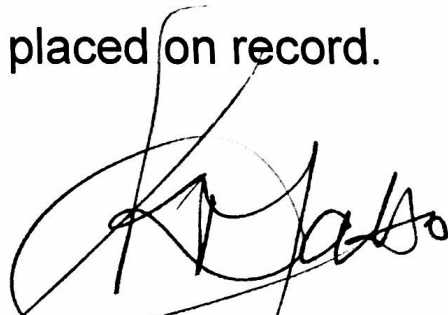
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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
19.06.2020

LID No. 413/19

Santosh vs. M/s Relaxo Footwears Ltd.

19.06.2020

Present: None for the parties.

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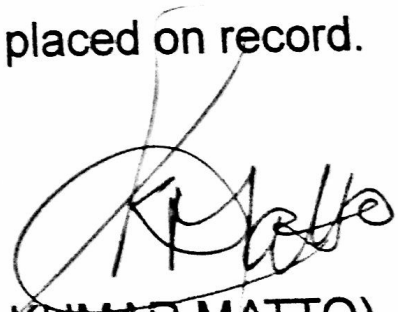
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Rouse Avenue Courts/New Delhi  
19.06.2020

LID No. 414/19

Bachchu Ram vs. M/s Relaxo Footwears Ltd.

19.06.2020

Present: None for the parties.

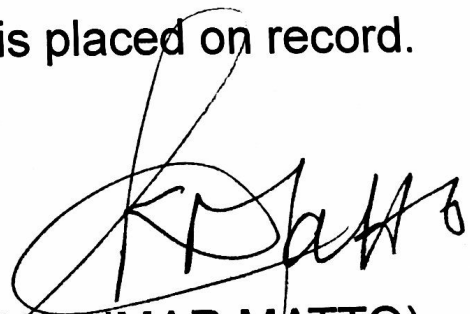
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Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
19.06.2020

LID No. 415/19

Amresh Pandit vs. M/s Relaxo Footwears Ltd.

19.06.2020

Present: None for the parties.

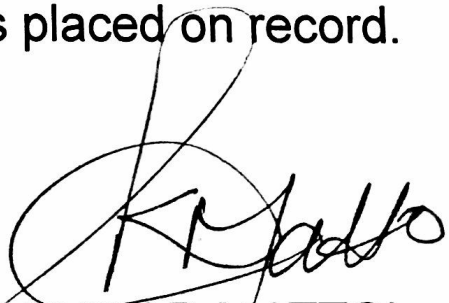
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Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
19.06.2020

LID No. 416/19  
Mansuk Lal vs. M/s Relaxo Footwears Ltd.

19.06.2020

Present: None for the parties.

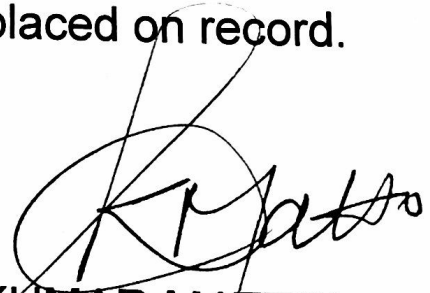
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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
19.06.2020

LID No. 417/19  
Sonu vs. M/s Relaxo Footwears Ltd.

19.06.2020

Present: None for the parties.

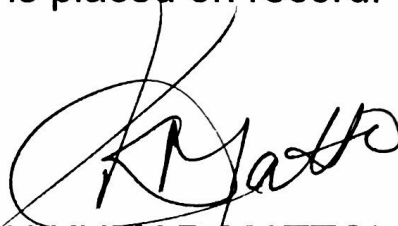
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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
19.06.2020

LID No. 418/19  
Jitendra Kumar Singh vs. M/s Relaxo Footwears Ltd.

19.06.2020

Present: None for the parties.

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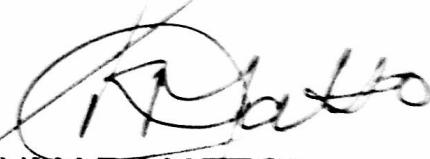
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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
19.06.2020

LID No. 419/19  
Ghanshyam vs. M/s Relaxo Footwears Ltd.

19.06.2020

Present: None for the parties.

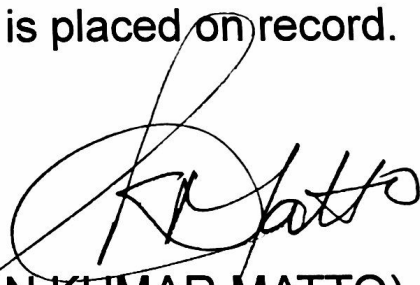
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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
19.06.2020

LID No. 420/19

Sikendar Kumar Singh vs. M/s Relaxo Footwears Ltd.

19.06.2020

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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
19.06.2020

LID No. 421/19  
Udayveer Singh vs. M/s Relaxo Footwears Ltd.

19.06.2020

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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
19.06.2020

LID No. 167/16

Manoj Kumar vs. M/s G4S Cash Services India Pvt. Ltd.

19.06.2020

Present: None for the parties.

The matter is fixed for today for hearing final arguments.

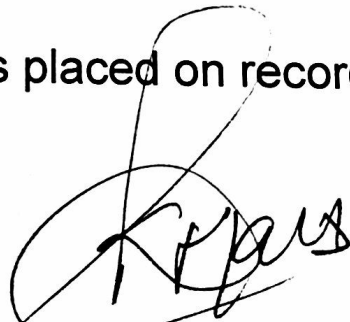
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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New  
19.06.2020

LID No. 168/16

Ramji Pandey vs. M/s G4S Cash Services India Pvt. Ltd.

19.06.2020

Present: None for the parties.

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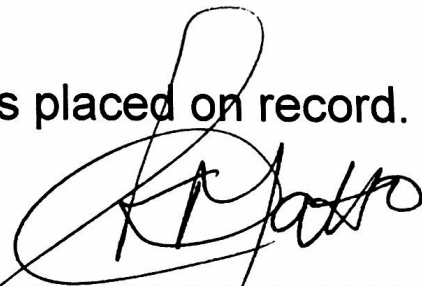
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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New  
19.06.2020

LID No. 325/16

Parvesh vs. M/s G4S Cash Services India Pvt. Ltd.

19.06.2020

Present: None for the parties.

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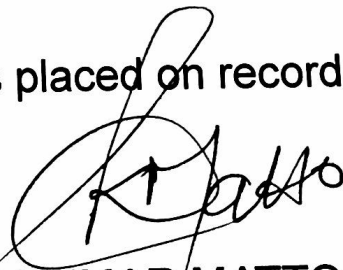
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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New  
19.06.2020

LID No. 204/16

Satyavir vs. M/s G4S Cash Services India Pvt. Ltd.

19.06.2020

Present: None for the parties.

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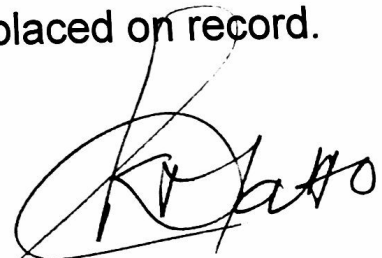
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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New  
19.06.2020

LID No. 205/16

Ashok Kumar vs. M/s G4S Cash Services India Pvt. Ltd.

19.06.2020

Present: None for the parties.

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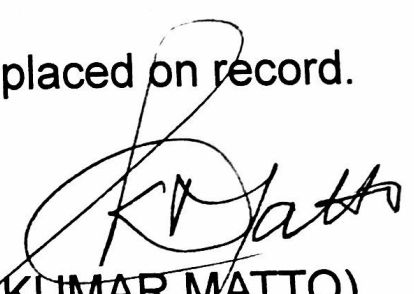
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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New  
19.06.2020

LID No. 206/16

Santosh Kumar Pathak vs. M/s G4S Cash Services India Pvt. Ltd.

19.06.2020

Present: None for the parties.

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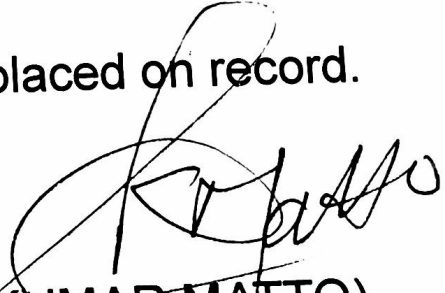
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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New  
19.06.2020

LID No. 209/16

Pankaj Singh vs. M/s G4S Cash Services India Pvt. Ltd.

19.06.2020

Present: None for the parties.

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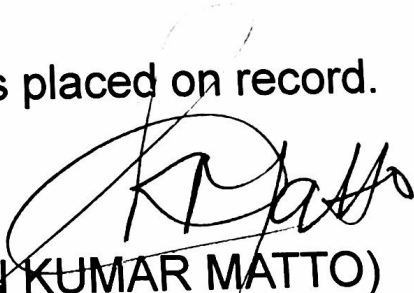
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Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New  
19.06.2020

LID No. 210/16  
Ranjeet Singh vs. M/s G4S Cash Services India Pvt. Ltd.

19.06.2020

Present: None for the parties.

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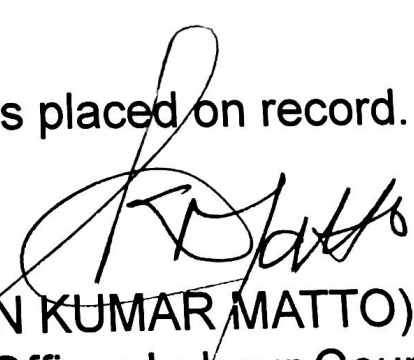
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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New  
19.06.2020

LID No. 455/16

Uponder vs. M/s G4S Cash Services India Pvt. Ltd.

19.06.2020

Present: None for the parties.

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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New  
19.06.2020

LIR No. 3386/16

Krishna Prasad vs. M/s G Fashion

19.06.2020

Present: None for the workman.  
Management is already exparte.

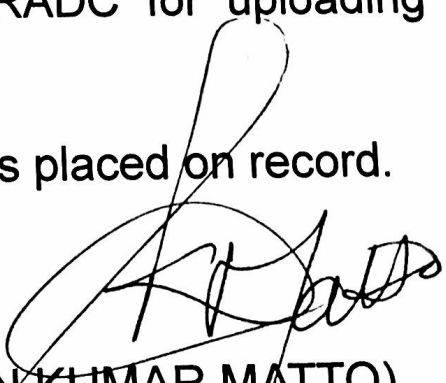
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(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New  
19.06.2020

LCA No. 974/16

Smt. Pushpa Devi vs. Principal B S Agri Sr. Sec. School

19.06.2020

Present: None for the LR's of the workman.  
Management is already exparte.

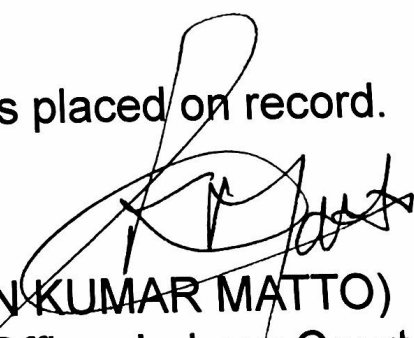
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